

F.No. 01(03)/Roster/CESTAT/2020  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 28.10.2020

**ORDER NO. 79 of 2020**


Hon'ble President is pleased to partially modify the roster order no. 78 of 2020 for CESTAT, Mumbai for the period 2.11.2020 to 1.1.2021 as follows:-

COURT	PERIOD	WORK ASSIGNED
Dr. D. M. Misra, Hon'ble Member (Judicial) and Sh. C. J. Mathew, Hon'ble Member (Technical)	From 2/11/2020 to 13/11/2020 and 23/11/2020 to 1/1/2021	Customs and Service Tax Division Bench Matters.
Dr. D. M. Misra, Hon'ble Member (Judicial) and Sh. C. J. Mathew, Hon'ble Member (Technical)	From 16/11/2020 to 20/11/2021	Customs Division Bench Matters.
Sh. S. K. Mohanty, Hon'ble Member (Judicial) and Sh. P. Anjani Kumar Hon'ble Member (Technical)	From 16/11/2020 to 27/11/2020	Excise Division Bench Matters.
Sh. S.K. Mohanty, Hon'ble Member (Judicial) and Sh. Sanjiv Srivastava, Hon'ble Member (Technical)	From 2/11/2020 to 13/11/2020 and 30/11/2020 to 1/1/2021	Excise Division Bench Matters.
Sh. Sanjiv Srivastava, Hon'ble Member (Technical) and Sh. Ajay Sharma, Hon'ble Member (Judicial)	From 16/11/2020 to 20/11/2020	Service Tax Division Bench Matters.
Sh. Ajay Sharma, Hon'ble Member (Judicial)	From 2/11/2020 to 13/11/2020 and 23/11/2020 to 1/1/2021	Single Member Matters
Dr. Suvendu Kumar Pati, Hon'ble Member (Judicial)	From 2/11/2020 to 1/1/2021	Single Member Matters

Note:

1. All part heard matters are released to be heard afresh by Regular Bench as per the above Bench constitution on the respective dates on which they are posted.
2. In this event of leave / tour of any Judicial Member, Sh. S. K. Pati, Member (Judicial) will be part of this DB and the Single Member cases posted before him will be taken up by Sh. Ajay Sharma, Member (judicial) if the latter is not otherwise sitting in a DB, or else the same will get adjourned.
3. In the event of leave or tour of any Technical Member the DB matters listed before that DB shall be taken up by the other available DB and the Judicial Member who was part of the earlier DB will hear Single Member Bench Matters.
4. On every Friday afternoon special bench sitting if any will be notified with the approval of the available Senior Member of Mumbai.
5. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders".

By Order



(Bineesh Kumar K.S.)  
Registrar

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Asst. Registrar

F.No. 01(03)/Roster/CESTAT/2020  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 28.10.2020

**ORDER NO. 82 of 2020**

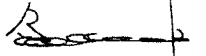
Hon'ble President is pleased to partially modify the roster order no 70 of 2020 for **CESTAT, Chandigarh** as follows.

COURT	PERIOD	WORK ASSIGNED
Sh. Sanjiv Srivastava, Hon'ble Member (Technical) and Sh. Ashok Jindal, Hon'ble Member (Judicial)	From 23.11.2020 to 27.11.2020	Customs, Excise and Service Tax Division Bench matters.

Note :

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders".

**By Order**



**(Bineesh Kumar K.S.)  
Registrar**

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**Asst. Registrar**

F.No. 01(03)/Roster/CESTAT/2020  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 28.10.2020

**ORDER NO. 81 of 2020**

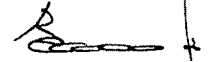
Hon'ble President is pleased to partially modify the roster order no. 74 of 2020 for **CESTAT, Bangalore** for the period of 2.11.2020 to 1.1.2021 as follows:

COURT	PERIOD	WORK ASSIGNED
Sh. S. S. Garg, Hon'ble Member (Judicial) and Sh. P. Anjani Kumar, Hon'ble Member (Technical)	<b>2.11.2020 to 13.11.2020 and 30.11.2020 to 1.1.2021</b>	Customs, Excise and Service Tax Division Bench matters.
Sh. S. S. Garg, Hon'ble Member (Judicial)	<b>16.11.2020 to 27.11.2020</b>	Single Member Bench matters.

Note:

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders".

By Order



**(Bineesh Kumar K.S.)**

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**Asst. Registrar**